

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 297 of 2000

Jabalpur, this the 1st day of April 2003.

Hon'ble Mr. Shanker Raju - Member (Judicial)  
Hon'ble Mr. R.K. Upadhyaya - Member (Admnv.)

R.K. Totre, S/o Shri K.S. Totre  
aged about 57 years, Chief  
Telephone Supervisor, F.R.S.  
City, Bhopal.

APPLICANT

(By Advocate - Shri S.K. Nagpal)

VERSUS

1. Union of India, Through  
Secretary, Department of  
Telecom Service, Sanchar  
Bhavan, New Delhi.
2. General Manager, Telecom,  
Bhopal.
3. Divisional Engineer  
(Administration), Office  
of General Manager, T&D,  
Bhopal.

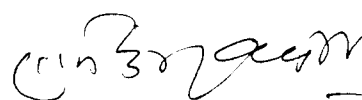
RESPONDENTS

(By Advocate - Shri S.A. Dharmadhikari)

(O R D E R) Oral

By Shanker Raju, Member (J) :-

As the impugned order has been withdrawn, as  
contested by the respondents through their MA No. 333/2003,  
OA is rendered infructuous and is accordingly dismissed.



(R.K. UPADHYAYA)  
MEMBER (A)



(SHANKER RAJU)  
MEMBER (J)

"SA"

पृष्ठांकन सं. २०/७५५..... जलपूर, दि.....

पं. ति. वि. वि. - जलपूर

(1) सचिव, उच्च न्यायालय, जलपूर

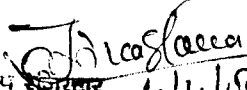
(2) उपाध्यक्ष, उच्च न्यायालय, जलपूर

(3) प्रत्यक्षी, उच्च न्यायालय, जलपूर

(4) उपाध्यक्ष, उच्च न्यायालय, जलपूर

सूचना एवं आवश्यक कार्यवाही

उप. न्यायाधीश

  
4/4/03

Issued  
on 21-4-03  
BS

S.K. Nagpal - Adl.  
SA Dharmadhikari Adl.